

Discovery of Oil and Gas

(b) the quantity, price and percentage of gas flared during 1988-89?

*10. SHRI D.B. PATIL:
SHRI MAHENDRA SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the places where oil and gas has been struck during the last six months; and

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) During the period January '89 to June '89, oil and gas were discovered in the following prospects:-

| <i>Name of prospect</i> | <i>Oil/Gas</i> | <i>Locations</i> |
|-------------------------|----------------|------------------|
| B-46 | Gas | Western Offshore |
| B-121 | Gas | Western Offshore |
| Bantumilli | Oil and Gas | Andhra Pradesh |
| Banskandi | Gas | Assam |
| B-19 | Oil/Gas | Western Offshore |
| B-119 (Basement) | Oil and Gas | Western Offshore |

(b) During 1988-89, a quantity of about 3880.6 million cubic meters of gas was flared. This comes to about 29.4% of the total production; the notional value of the gas flared, based on the minimum price of Rs. 50/1000 M³ works out to Rs. 194.05 crores.

Setting up of Refinery

*11. SHRI P. KOLANDAIVELU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have asked the Hindustan Petroleum Corporation to prepare a detailed feasibility report for a new six million tonne grassroot refinery;

(b) if so, the details thereof including the estimated cost of the project?

MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). Keeping in view the anticipated growth in the demand of petroleum products and the likely need for additional refining capacity, Government have asked HPCL to prepare a feasibility report for the new six million tonne grassroot refinery on the West Coast. It would be premature at this stage to estimate the cost of the project.

Expansion of Doordarshan Network in Eighth Plan

*12. SHRI SRIBALLAV PANIGRAHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have drawn up schemes for the expansion of Doordarshan network during the Eighth Plan.

THE MINISTER OF STATE OF THE

(b) if so, the State-wise plan drawn up therefor;

(c) the specific schemes drawn up for the expansion of Doordarshan in Orissa in the above Plan period; and

(d) the percentage of population in that State expected to be covered under TV network during that Plan period?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) to (d). The Eighth Plan for Doordarshan has not been drawn up.

Contract System in Oil and Natural Gas Commission

*13. SHRI HAROOBHAI MEHTA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission gets any work of truck drivers, motor car drivers, security guards and labourers through contract system;

(b) if so, the number of contractors or cooperative societies engaged and the number of workers employed through them; and

(c) the type of work obtained from the workers thus employed through contractors?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (c). For certain low technology areas such as transportation of men, materials and equipment, security, maintenance etc., Oil and Natural Gas Commission gets the work done by awarding job contracts to contractors and cooperative societies. The number of cooperative societies, contractors and the number of workers engaged varies from time to

time according to the need.

Participation of Private Sector in Power Generation

*14. SHRI UTTAM RATHOD: Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken any decision to encourage private sector to participate in power generation projects to augment the availability of power in the country;

(b) whether any discussions took place in the past few months between Union Government, Maharashtra Government and the Non-Resident Indians with a view to provide for participation of NRIs in power generation projects in Maharashtra; and

(c) if so, the results thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) The policy with regard to the generation and distribution of electricity continues to be regulated by the Industrial Policy Resolution on 1956.

(b) No, Sir.

(c) Does not arise.

Newsprint Plants in Eighth Plan

*15. SHRIMATI KISHORI SINHA: Will the Minister of INDUSTRY be please to state:

(a) whether more newsprint plants have been planned to be set up during the next Five Year Plan;

(b) if so, the locations of these new plants and other details, total cost, output, etc.;